

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

MA.743/2001 in OA.No.700 of 2001

2  
- New Delhi, this 16th day of April 2001

HON'BLE SHRI M.P.SINGH, MEMBER(A)

Arun Kumar Mishra  
S/o Shri Jagat Narain Mishra  
R/o 60/B/Nangla Rajapur  
Nizamuddin East

... Applicant

(By Advocate:Shri M.K. Bhardwaj)

versus

1. Union of India  
through the Secretary  
Ministry of Home Affairs  
Lok Nayak Bhawan  
New Delhi
2. Deputy Secretary  
Ministry of Home Affairs  
Lok Nayak Bhawan  
New Delhi
3. Director  
Central Hindi Training Institute  
M.H.A.  
7th Floor Paryavaran Bhawan  
C.G.O. Complex, Lodhi Road  
New Delhi
4. Deputy Director(Exam)  
- Ministry of Home Affairs  
- Hindi Teaching Scheme  
- Janpath "A" barracks, Janpath  
New Delhi

... Respondents

ORDER(Oral)

The applicant has filed this MA by which he has requested for withdrawal of OA.700/2001. The MA is allowed and the applicant is permitted to withdraw the OA. OA.700/2001 is accordingly dismissed as withdrawn with liberty to the applicant to re-agitate the matter, if he is so advised. No costs.

*M.P.Singh*  
(M. P. Singh)  
M(A)

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